

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1829  
ANSWERED ON:19.11.2010  
ENDORSEMENT OF PRODUCTS BY IMA  
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Indian Medical Association (IMA) has been reported to have endorsed some food and hygiene products, in violation of the provisions of the Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulation 2002;
- (b) if so, the details alongwith the facts thereof;
- (c) whether the Medical Council of India (MCI) has looked into the matter;
- (d) if so, the findings thereof; and
- (e) the follow up action taken thereon?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) to (e) The Ministry received a complaint relating to endorsement of some food products by the Indian Medical Association (IMA) in 2009. The complaint was forwarded to Medical Council of India (MCI) for appropriate action. The Ethics Committee of the MCI, at its meeting held on 9th November 2010, considered the matter and decided to remove the name of President and Secretary, IMA from the Indian Medical Register for a period of six-months and issue a censure letter to all the Executive Committee members of the IMA to not to repeat such practices in future.